## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 285 OF 2016 & IA NO. 585 OF 2016

Dated: 31<sup>st</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. DANS Energy Pvt. Ltd. ...Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R.2

## **ORDER**

We have heard learned counsel for the parties for some time.

List the matter for further hearing on <u>05.07.2017.</u>

( I. J. Kapoor ) Technical Member ( Justice Ranjana P. Desai ) Chairperson

pr/kt